

OFFICE OF THE DISTRICT JUDGE
HOWRAH

ORDER

In view of the severe covid 19 pandemic situation, the extention of covid restrictions by the state government till 30 th june ,2021, the direction of the hon'ble court dated 16.5.21 and the continued SUSPENSION OF PUBLIC TRANSPORT

This office order no 76/G dated 28.5.21 is hereby extended till 30th june ,2021.

Shampa Dutt (Paul)
DISTRICT JUDGE
HOWRAH

Dated.. 15th june,2021